

IN THE INCOME TAX APPELLATE TRIBUNAL, SURAT BENCH, SURAT
BEFORE SHRI PAWAN SINGH, JUDICIAL MEMBER AND
DR. ARJUN LAL SAINI, ACCOUNTANT MEMBER
ITA Nos. 2928 & 2925/AHD/2014 (AY: 2009-10)
(Virtual Court Hearing)

Hemlataben Patel, A-27, Megh Mayur Vatika, Jhahangirabad, Surat -395009. PAN : BKHPP9603A	Vs.	The ITO, Ward-4(4), Surat.
APPELLANT		RESPONDEDNT
Pravinbhai R. Patel, Shop No.1, NTPC Kawas, Aditya Nagar Village, Hazira Road, Surat-395009. PAN : ADQPP1652G		The ITO, Ward-4(4), Surat.
APPELLANT		RESPONDEDNT

Appellant by	None.
Respondent by	Ms Anupama Singla, Sr. DR
Date of hearing	23/04/2021
Date of pronouncement	23/04/2021

ORDER

PER DR. A. L. SAINI, ACCOUNTANT MEMBER:

At the outset itself, we note that these assesseees submitted letter dated 09.04.2021 stating that they have opted the benefit of the “**Direct Tax Vivad Se Vishwas Act, 2020**”. A copy of Form No. 3 under ‘**the Direct Tax Vivad Se Vishwas Act**, filed by these assesseees in the Income Tax Department on 06.04.2021 was also placed before the Bench. These assesseees, by way of a letter dated 09.04.2021 prayed the Bench for withdrawal of the appeals to which, the learned Departmental Representative (in short “the Id. DR”) did not raise any objection.

2. We have heard both the parties and gone through the Form No. 3 along with Acknowledgement Nos.338229340060421 & 338228100060421 respectively, filed by both assesseees to obtain the benefit of ‘**Vivad Se Vishwas Scheme**’ and noted that these assesseees have prayed for withdrawal

of the appeal. The ld. DR for the revenue did not have any objection if these two appeals are withdrawn by the assessee. Consequently, we treat these two appeals as withdrawn. The Assessing Officer is directed to pass the consequential order as per CBDT Circular No.03/2021 dated 04.03.2021.

3. In the result, the appeals of the assesseees **(in ITA Nos. 2928 & 2925/AHD/2014 for AY.2009-10)** are dismissed as withdrawn.

Order pronounced on 23/04/2021 at the time of Virtual Court Hearing.

Sd/-
(PAWAN SINGH)
JUDICIAL MEMBER

Sd/-
(DR. A. L. SAINI)
ACCOUNTANT MEMBER

Surat, Dated: 23/04/2021
SAMANTA

Copy to:

1. Appellant
2. Respondent
3. CIT(A)
4. CIT
5. DR
6. Guard File

// TRUE COPY //

By order

Assistant Registrar/Sr. PS/PS
ITAT, Surat